

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Criminal Revision No. 1218 of 2015

Jebier Tirkey

... **Petitioner**

Versus

The State of Jharkhand

... **Opposite Party**

(Through V.C)

CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For the Petitioner : Mr. Baleshwar Yadav, Advocate

For the State : Mr. Praveen Kr. Appu, APP

For the OP : Mrs. Vani Kumari, Advocate

Order No. _____ /Dated: 17th April, 2021

Mr. Baleshwar Yadav, the learned counsel for the petitioner states that a short synopsis has been filed by Mr. Praveen Kumar Appu, the learned APP, which he needs to examine.

On request, post this matter on 25.06.2021.

(Shree Chandrashekhar, J.)

Tanuj/-